

## I. A. S. TRAINING SCHOOL

\*1278. **Shri K. P. Tripathi:** Will the Minister of Home Affairs be pleased to refer to starred question No. 1033 of the 4th September, 1953, regarding the appointment of a whole time Principal for I.A.S. Training School and state whether any decision has since been taken in the matter?

**The Deputy Minister of Home Affairs (Shri Datar):** It has been decided to appoint a whole-time Principal for the I.A.S. Training School. Steps are now being taken to select a suitable officer.

## INDIAN STUDENTS IN PAKISTAN COLLEGES

\*1279. **Pandit S. C. Mishra:** (a) Will the Minister of Education be pleased to state the number of Indian students who were reading in Pakistan Colleges on the date when the passport system was introduced?

(b) How many of them are now continuing there as Indian Nationals?

(c) Do Government propose to give any facilities to these students in case they wish to come back and join Indian institutions?

(d) Have any representations been received by Government from such students or their guardians?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (c). Information is not readily available and will be placed on the table of the House when collected.

(d) No Sir.

## विन्ध्य प्रदेश को सहायक-अनुदान

\*१२८०. श्री रघुवमन सिंह : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार ने वर्ष १९५३-५४ के लिये विन्ध्य प्रदेश की अनसूचित जातियों तथा पिछड़े वर्गों के शिक्षण तथा आर्थिक उन्नति के लिये अलग अलग कितनी राशि का सहायक-अनुदान दिया है ?

**The Deputy Minister of Home Affairs (Shri Datar):** A sum of Rs. 2,00,000 has been allotted to the State of Vindhya Pradesh for the year 1953-54 for the welfare of the Scheduled Castes i.e. Removal of Untouchability. No amounts have been allotted for the Backward Classes as such pending the recommendation of the Backward Classes Commission

## BONUS SHARES

\*1281. **Shri K. P. Tripathi:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that following certain rumours about proposed taxation measures on bonus issues of shares in the next budget, there has been increased issue of bonus shares by a large number of companies in Calcutta and Bombay, out of reserves, and

(b) if so, whether any step is under consideration of Government to prevent this?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) Government are not aware of the rumours to which the hon. Member refers but it is possible that some applications are being inspired by such apprehension I would, however, inform the hon. Member that a preliminary review of the statistics relating to the issue of bonus shares during the last four years does not indicate any increase in the number of consents given. There has been, however, a slight increase in total amount of capital proposed to be issued as bonus shares to which consent has been given so far during this year; but this increase is mainly due to one case, which presented certain special features.

(b) Government have this question under close review from time to time and, if and when necessary, will take such action as they consider appropriate.